National Company Law Tribunal

Allahabad Bench

CPNO. 148/ALD/2017, CPNO. 175/ALD/

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANIES ACT: U/S 230/232 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. RAHUL AGARWAY ADVOCATE APPLICANT COMPANY J. STULLION
2. SHUBHAM AGARWAY ADVOCATE APPLICANT COMPANY J. STULLION
3. KULDEEP SINGH STA O. L.

C.P. No. 148/ALD/2017 C.P.No. 175/ALD/2017

C.P. No. 148/ALD/2017 C.P.No. 175/ALD/2017

Sri Shubham Agarwal for the petitioner company. Sri Kuldeep Singh, Proxy for OL.

In the present matter, report of the OL is filed. However, the representation affidavit from the RD is still awaited.

In view of this, further two weeks time is granted to file representation by serving advance copy to the petitioner.

The matter to listed on 22nd February, 2018.

Date 30 1/01/2018

Typed by **Jyoti**

(Stenographer)

H.P. Chaturvedi, Member(Judicial)